### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 372

TO BE ANSWERED ON THE  $15^{TH}$  SEPTEMBER, 2020/ BHADRAPADA 24, 1942 (SAKA)

#### CONSTITUTION OF GOM ON SEXUAL HARASSMENT

#### 372. SHRI V.K. SREEKANDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government had constituted a GoM in October, 2018, after MeToo movement to address the issues of sexual harassment at the workplace;
- (b) if so, whether the said GoM was required to submit a report in three months time on strengthening a legal framework;
- (c) whether the said GoM had been reconstituted in 2019;
- (d) whether it is a fact that even the reconstituted GoM has also failed to submit the report as required, as on date; and
- (e) if so, the reasons thereon?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (e): The Government had set up a Group of Ministers (GoM) to examine and give recommendations for strengthening the legal and institutional framework to deal with and prevent sexual harassment at workplace vide order dated 24.10.2018. The GoM was reconstituted on 18.07.2019. The GoM has submitted its report to the Government on 10.02.2020.

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